

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-III**

**Item No.324**

IA-4117/2021, IA-3057/2022, IA-3062/2022, IA-3064/2022, IA-3073/2022, IA-3074/2022, IA-3324/2022  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment  
Managers LLP & Anr.

**.... APPLICANT/PETITIONER**

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd. .... **RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 09.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Adv. Shobhan Adv. Naresh Kumar Adv. Siddhart  
Katyar In IA No. 4117/2021, 3057/2022, 3064/2023,  
3073/2022, 3074/2022, 3324/2022  
For the RP : Mr. Rishabh Jain Adv.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 15.03.2024.

Sd/-  
**(Court Officer)**